	PENDENCY REPORT AS ON 31-03-	
<u>51 No.</u>	Case Type	Total
1	ABLAPL- Anticipatory Bail	10389
2	ADMLS-Admirality Suits.	10
3	AHO-Appeal Against High Court Order.	48
4	ARBA-Appeals under Indian Arbitration Act.	273
5	ARBP-Petitions under Indian Arbitration Act.	140
6	AS-Admirality Suit.	1
7	BLAPL-Bail Application.	4917
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2557
10	CMPAT-Company Act.	84
11 12	CMP-Civil Miscellaneous Petition	2474 17
	COA-Appeals against judgement in Comp.Pet.	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5371
17	Contempt Petition in Bhubaneswar Bench	26
18	Contempt Petition in Cuttack Bench	154
19	Contempt Petition in Sambalpur Bench	3 63
20	CONTR-Proceeding relating to Criminal Contempt	
21	COPET-Orginal Petition (Companies Act.)	130
22 23	CRA-Criminal Appeals	1022
	CRLA-Appeal against Judgement/Sentence.	9964
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1451
25 26	CRLMA-Other Miscellaneous Application.	660
-	CRLMC-Appl.under Sec.482 Cr.P.C.	10940 527
27	CRLMP-Criminal Miscellaneous Petition	
28	CRLREV-Criminal Revision.	9031
29	CRLTR-Original Trial.	22
30	CRMC-Criminal Miscellaneous Case	
31 32	CRP-Revision Petition.	155 261
33	CRREV-Criminal Revision CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	3
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	38
37	CVRLV-Civil Revision.	19
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3
39	EC-Execution Case.	3
40	ELA-Appeals from Judgement in Election Pet.	14
40	ELPET-Election Petitions.	28
41	EXFA-Execution First Appeal.	3
42	EXPA-Execution First Appeal. EXOS-Execution Application.	4
43	EXOS-Execution Application.	21
44	FA-First Appeal	1089
45	FAO-First Appeal from Orders.	3221
40	FAO-FIRST Appeal from Orders. FA(OS)-FA from Judgement in original suits.	1
47	GA-Government Appeals	112
48	GCRLA-Government Appeals	412
50	GUAP-Pet. under Guardianship and Wards Act.	12
50 51	IP(M)-Main Petition (Insolvency ACt.)	12
52 53	ITA-Appeals Income-tax	408 15
	JCRA-Jail Criminal Appeals	
54	JCRLA-Jail Criminal Appeal	1202
55	JCRLRV-Jail Criminal Revision.	12
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	994
58	LPA-Letters Patent Appeals.	36
59	MACA-Motor Accident Appeals.	6600

	Grand Total	171913
01	WP(C)-Writ Petition under Art.226 and 227.	70189
100	WPC(TAC)-Transfer Application in Cuttack Bench	4
99	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	505
98	WPC(OAS)-Original Application in Sambalpur Bench	11
97	Bench	26
	WPC(OAPC)-Original Application (Provisional) in Cuttack	
96	WPC(OA)-Original Application in Bhubaneswar Bench	268
) 5	WPC(OAC)-Original Application in Cuttack Bench	903
94	WPC(OAB)-Original Application in Berhampur Bench	1
93	WA-Appeals before DB against SB Judgement	3812
92	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	865
90 91	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	281
39 90	TREV-Tax Revesion	99
39	TEST-Testamentary Cases.	12
37	TA-Tax Appeal	1375
30 87	STREV-Sales Tax Revision.	1575
36	STAPL-Appl.for direction to make a reference.	1
34 35	SPA-Sp.Appeal before DB	5
33 34	SM-Suo Motu.	46
33	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SCLP-Pet.for leave to appeal to Supreme Court	1
80 81	SAO-Second Appeal from Appenate Order.	2301
30	SAO-Second Appeal from Appellate Order.	2016
7 <u>8</u> 79	RVWPET-Review Petition.	2016
78	RSA-Second Appeal from Judgement and Decree.	6805
77	RPFAM-Revision US 19 of Family Court Act.	1650
<u>'</u> 6	RFA-FA from Judgement and Decree in Suit	2160
'5	Review Petition in Cuttack Bench	39
<u>'</u> 4	Review Petition in Bhubaneswar Bench	1
'3	RCFA-First Appeals(Rent Control Matters)	1
<u>'2</u>	OVTA-Tax Appeal Under OVAT ACt.	1
/1	OTC-Other Tax Case.	5
70	OTAPL-Other Tax Applications.	120
59	OS-Original Suit.	1
58 58	OREF-References.	1
57	OJC-Original Jurisdiction case (Writ)	1541
55 56	OCRMC-Original Crl. Miscellaneous Case	100
55	MSA-SA from judgements in Misc. Cases.	84
5 <u>5</u> 54	MJC-Misc.Judicial Case.	59
53	MFA-FA against Spl. Jurisdiction Cases.	12
52	MATA-Matrimonial Cases (Appeals)	929